

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION NO 1025  
TO BE ANSWERED ON 22.07.2016

**NIRBHAYA FUND**

1025. SHRI MAHEISH GIRRI:  
SHRI KODIKUNNIL SURESH:  
SHRI K. PARASURAMAN:  
SHRI HARI MANJHI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the corpus of Nirbhaya Fund set up by the Government for enhancing safety and security for women in the country along with funds allocated thereunder since its inception;
- (b) the details of proposals of various Ministries/Departments and States/UTs received and approved/recommended and funds provided thereunder since inception of this Fund;
- (c) whether a large proportion of Nirbhaya Fund remains unutilised and if so, the reaction of the Government for its judicious utilisation;
- (d) whether discrepancies/irregularities have been reported in the utilisation/under utilisation of allocated funds by some Ministries and States/UTs, if so, the details thereof along with the action taken by the Government in this regard; and
- (e) whether the Government proposes to review and revise the procedure/ guidelines for sanction of projects under the Nirbhaya Fund for its better implementation and if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) Ministry of Finance, Government of India had set up a dedicated fund called Nirbhaya Fund for implementation of initiatives aimed at enhancing the safety and security for women in the country. Since its inception in 2013, the corpus transferred to the Public Account for the Nirbhaya fund till 2015-16 is Rs. 2000 Crore.
- (b) (i) The details of proposals received, appraised and recommended under Nirbhaya Fund are as under:

| Name of the Ministry     | Name of the Proposal  |
|--------------------------|---|
| Ministry of Home Affairs | Central Victim Compensation Fund (CVCF) with project cost of Rs. 200.00 Crore |

|   |   |
|---|---|
|   | Investigative Units for Crime against Women (IUCAW) with project cost of Rs. 324.00 Crore   |
|   | Cyber Crime Prevention against Women & Children (CCPWC) with project cost of Rs. 244.32 Crore   |
|   | Organized Crime Investigative Agency (OCIA) with project cost of Rs. 83.20 Crore  |
| Delhi Police                                | Hiring of Professional Counsellors at the District and Sub-Divisional Police Station Level in Delhi with project cost of Rs. 6.20 Crore   |
|   | New building with women centric facilities for Special Unit for Women & Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura, New Delhi with project cost of Rs.23.53 Crore                                 |
| Ministry of Railway                         | Integrated Emergency Response System (IEMRS) with total project cost of Rs. 500.00 Crore  |
| Transport Department, Govt. of NCT of Delhi | Installation of CCTV Cameras and GPS devices in 6655 buses (DTC + Cluster) to strengthen the safety of women in public transport buses costing Rs. 140.00 Crore   |
|   | Installation of CCTV Cameras through Delhi Transport Infrastructure Development Corporation Limited (DTIDCL) in 100 strategic located modern stainless steel bus queue shelters to strengthen safety of women costing Rs. 1.87 Crore. |

(II) The following schemes funded under Nirbhaya Fund are already under implementation:-

**Ministry of Women and Child Development (MWCD) :**

- (i) One Stop Centre(OSC) with total project cost of Rs. 18.58 crore.
- (ii) Universalisation of Women Helpline with total project cost of Rs. 69.49 crore.

Ministry of Home Affairs:

National Emergency Response System (NERS) with total project cost of Rs.321.69 crore.

(c) The above mentioned recommended projects are at different levels of implementation and fund is utilized as per the requirement of the project.

(d) No, Madam.

(e) Ministry of Finance, Department of Economic Affairs has issued guidelines for simplified procedure for making expenditure from the Nirbhaya Fund. Ministry of Women & Child Development in consultation with the Ministry of Finance, Department of Economic Affairs has also issued guidelines for proposals from Central Government Ministries/Departments, States/UTs to be funded under Nirbhaya Fund.

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